

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 251**  
**67(ND)14**

**IN THE MATTER OF:**

**Daljit Singh Bawa & Ors**

... **Applicant/Petitioner**

**Versus**

**M/s Rising Star Constructions Co. Pvt. Ltd.** ...

**Respondent**

**Under Section: 397/398**

**Order delivered on 06.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Shatadru Chakraborty, Advocate for Respondent No. 6, Mr. Ankur S. Kulkarni Adv. for Petitioners

**ORDER**

Renotify this case on 17.08.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**